

ITEM NO.17

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 301/2024

LOKESH KUMAR & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 200279/2024 - EXEMPTION FROM FILING O.T.

IA No. 194801/2024 - EXEMPTION FROM FILING O.T.

IA No. 110258/2024 - EXEMPTION FROM FILING O.T.

Date : 23-01-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) :

Mr. S.R.Singh, Sr. Adv.
 Mr. Sushant Kumar Yadav, Adv.
 Mr. Prateek Yadav, Adv.
 Mr. Mangal Prasad, Adv.
 Mr. Anurag Singh, Adv.
 Mr. Prithvi Yadav, Adv.
 Mr. Gaurav Lomes, Adv.
 Ms. Radha Rajput, Adv.
 Mr. Dhroov Kumar Singh, Adv.
 Mr. Mitr Rao, Adv.
 Mr. Ankur Yadav, AOR

For Respondent(s) :

Mrs. Garima Prashad, AAG, U.P, Sr. Adv.
 Mr. Adarsh Upadhyay, AOR
 Ms. Pallavi Kumari, Adv.
 Mr. Shashank Pachauri, Adv.

Ms. Preetika Dwivedi, AOR
 Mr. Abhishek Mohanty, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter alongwith other applications in W.P.(C) No.
1022 OF 1989 on 28.01.2025.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)